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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ADMLS/54216/2026	SOGLASIE INSURANCE CO.LTD., RUSSIA	ANSHUMAN RAY	/ /	
		VS	VS	()	
		MT UNITY (IMO 9388792)		//	
2	D-BLAPL/34759/2026	HIMANSHU BEHERA	SARADA PRASAD DASH	SIMULIA /367 /2026	
	BLAPL/12231/2026	VS	VS	J.M.F.C.,SORO(Baleshwar)	
		STATE OF ODISHA		CT/0001441/2026	
3	D-BLAPL/34760/2026	BIBHUDATTA NAYAK	BISHNU BRATA SINGH	BHUBANESWAR VIGILANCE /21 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
4	D-BLAPL/34764/2026	G. SANKAR	AMIT KUMAR SAHU	JEYPORE VIGILANCE /23 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
5	D-BLAPL/34769/2026	ASHISH @ RUDRA PRATAP SAHU	AMIT SUJAT BISWAL	TARBHA /127 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
6	D-BLAPL/34773/2026	VANTHALA RAMAKRISHNA @ V. RAMA KRISHNA	MANGU NANDY	PAPERMETLA P.S. /30 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/34774/2026	ABHISEK SINGH	SWARAJ PATEL	/ /	AOR20220000246C202600064
		VS	VS	()	
		STATE OF ODISHA		//	
8	D-BLAPL/34776/2026	SOBHAKANTA TIWARI @ SHOBHAKANT TIWARI	AMULYA RATNA PANDA	G.R.P.S. (TITILAGARH) /119 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/34780/2026	BUTU @ TULARAM GOUDA	UMAKANTA BARIK	DABUGAM /121 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
10	D-BLAPL/34783/2026	SOUMYA RANJAN OJHA @ SOUMYA OJHA @ SOUMYA DHA	SUDHANSU SEKHAR DASH	CYBER CRIME AND ECONOMIC OFFENCES, JAGATSINGHPUR /22 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/34784/2026	TULSI RANA	BIJAY KUMAR BEHERA	KOMNA PS /290 /2026	AOR20220001736C202600288
		VS	VS	()	
		STATE OF ODISHA		//	

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12	D-BLAPL/34785/2026	MANTU @ PRAVAT DAS	BHABANI SHANKAR DASPARIDA	SORO /901 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
13	D-BLAPL/34787/2026	GORILA RABI @G.RABI	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600345
		VS	VS	()	
		STATE OF ODISHA		//	
14	D-BLAPL/34790/2026	PRAFULLA GANTA	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600344
		VS	VS	()	
		STATE OF ODISHA		//	
15	D-BLAPL/34791/2026	MADAN SUNDAR KHADIA	SK. ZAFARULLA	RENGALI /157 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
16	D-BLAPL/34793/2026	LITU @ MOHAMMAD RIHAN @ M.D. RIHAN	SK. ZAFARULLA	DHENKANAL TOWN /754 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
17	D-BLAPL/34795/2026	LIPU NAYAK	BRAJA MOHAN SARANGI	SPL.TASK FORCE /9 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
18	D-BLAPL/34798/2026	SANJAY NAIK @SONU NAIK	PANCHANAN PANIGRAHI	BANARAPAL /331 /2026	AOD20250000009C202600134
		VS	VS	()	
		STATE OF ODISHA		//	
19	D-BLAPL/34806/2026	PRAKASH PRADHAN @ MUKTA	BHAWANI SANKAR PANIGRAHI	TANGI (KHURDA) /774 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
20	D-BLAPL/34807/2026	SK. MAJID @ MANDA	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /38 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
21	D-BLAPL/34808/2026	SUDHIR KUMAR JAGADALA	RASHMI KANTA ACHARYA	BIRMAHARAJPUR /173 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
22	D-BLAPL/34818/2026	AYAN DAS	DURGA PRASAD PATTANAIK	NCB BHUBANESWAR /1 /2025	
		VS	VS	()	
		NARCOTICS CONTROL BUREAU (NCB)		//	
23	D-BLAPL/34822/2026	BASANTA KUMAR MALLICK	ARIJEET MISHRA	LAXMISAGAR P.S. /328 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/34824/2026	BIDYUT KUMAR BAGH	ARIJEET MISHRA	NANDAPUR /84 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/34827/2026	ANUP AGRAWAL	BHABANI SHANKAR DASPARIDA	BELTUKURI /129 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/34829/2026	ARYAMAN PATTNAYAK	ARIJEET MISHRA	NCB BHUBANESWAR /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/34830/2026	PADMACHARAN MALLICK	MAHES DAS	K.NUAGOAN /167 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/34834/2026	RAJESH LAXMAN PARATHE	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/34835/2026	DEEPAK KUMAR DIGAL	SURYAKANTA DWIBEDI	TUMUDIBANDHA /39 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/34841/2026	RAJAB SK	BISWORANJAN SWAIN	ROURKELA GRPS. /138 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/34844/2026	PRAGADA SURESH	SATYANARAYANA BHARADWAJ	CHITRAKONDA /169 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/34850/2026	AJIT KUMAR SAHU	DEBABRATA DASH	NARLA /167 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/34853/2026	MONIR AHMED	BIJAYA KUMAR RAGADA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /9 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/34855/2026	KIRAN GOUDA	ASHOK DAS	PATTAPUR (DIGAPAHANDI) /172 /2026	
		VS	VS	()	

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		STATE OF ODISHA		//	
35	D-BLAPL/34857/2026	MADAN SINGH	KULDEEP MOHANTY	/ /	AOD20240000012C202600354
		VS	VS	()	
		STATE OF ODISHA		//	
36	D-BLAPL/34860/2026	PATITA BAGH	ROHIT KUMAR SUNA	/ /	AOD20240000326C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
37	D-BLAPL/34861/2026	CHINTU MALLICK	SIDHARTHA SANKAR RAY (2)	SURADA /405 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
38	D-BLAPL/34862/2026	TAPAN KUMAR PATRA @ TUKUNA	SIDHARTHA SANKAR RAY (2)	PADMAPUR /121 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-BLAPL/34863/2026	DR. RANDALL SEQUEIRA	PRASANTA KUMAR JENA	KASHIPUR /85 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
40	D-BLAPL/34866/2026	JASON HUIKA @ JASON BOB HUIKA	UPASIKA SAMANTARAY	LAXMIPUR /162 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
41	D-BLAPL/34867/2026	SIBARAM @ RAJA TAREI	UPASIKA SAMANTARAY	KHALLIKOTE /414 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
42	D-BLAPL/34874/2026	SAMBIT PRAKASH BAHUBALENDRA	UPASIKA SAMANTARAY	TOMANDO /420 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-BLAPL/34875/2026	DINESH HATI @NARU	PRAMOD RANJAN BEHERA	BANHARPALI /215 /2026	AOD20220003518C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
44	D-BLAPL/34876/2026	AMAN TIWARI	DIBYA PRAKASH MISHRA	/ /	AOR20220002454C202600163
		VS	VS	()	
		STATE OF ODISHA		//	
45	D-BLAPL/34877/2026	TRINATH JOSHI	SARAT KUMAR JENA	G.R.P.S. (TITILAGARH) /88 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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46	D-BLAPL/34882/2026	PARAS BHANU	BHARAT BHUSAN ROUTRAY	PATNAGARH /139 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
47	D-BLAPL/34883/2026	PRASANJIT DAS	SUBHASHIS MISHRA	BHUBANESWAR VIGILANCE /24 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
48	D-BLAPL/34884/2026	BUDDHADEV @ CHIAN BISWAL @ BUDDHADE BISWAL	BHARAT BHUSAN ROUTRAY	PATNAGARH /139 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
49	D-BLAPL/34886/2026	BUDDHADEB BISWAL @ CHIAN	BHARAT BHUSAN ROUTRAY	BIJEPUR /260 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
50	D-BLAPL/34896/2026	RAJESH KUMAR SAHOO	ROHIT RANJAN RAY	BEGUNIA P.S. /478 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
51	D-BLAPL/34905/2026	SATYAM NAG	RADHARAMAN DAS NAYAK	BAREIPALI /195 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
52	D-BLAPL/34907/2026	SUNIL PURTY	KARTIK CHANDRA TRIPATHY	GURUDIJHATIA /246 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
53	D-BLAPL/34908/2026	PRASANTA KUMAR JAL @ NILU @ PRASHANTA KUMAR JAL	SUDHANSU SEKHAR DASH	NARLA /167 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
54	D-BLAPL/34914/2026	KIYA @KYAYA MAJHI	DIBYA JYOTI SAHOO	/ /	AOD20240000587C202600217
		VS	VS	()	
		STATE OF ODISHA		//	
55	D-BLAPL/34915/2026	CHANDAN KUMAR DAS	SAHASRANSU SOURAV	/ /	AOR20220001445C202600255
		VS	VS	()	
		STATE OF ODISHA		//	
56	D-BLAPL/34916/2026	CHANDAN KUMAR DAS	SAHASRANSU SOURAV	/ /	AOR20220001445C202600256
		VS	VS	()	
		STATE OF ODISHA		//	
57	D-BLAPL/34917/2026	HERO ALIAS SK SAJAN	DIBYA JYOTI SAHOO	/ /	AOD20240000587C202600218

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CMAPL/54276/2026	MADHU SUDAN PALAI	ADV.	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CMP/54148/2026	SANADEI CHALLAN @ KOPE	PRAGYAN PARAMITA MOHANTY	/ /	
		VS	VS	()	
		MUKUNDA BHUMIA		//	
60	D-CMP/54156/2026	SRIDHAR SWAIN	SIDDHARTH SAHU	/ /	
	CMP/1996/2026	VS	VS	ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack)	
		STATE OF ODISHA		CS/0000231/2005	
61	D-CMP/54189/2026	CHARU CHANDRA SINGH MOHAPATRA	ARJUNA CHARANA BEHERA	/ /	
		VS	VS	()	
		NAKPHUDI BADU		//	
62	D-CMP/54192/2026	AKHYA SAHU@AKSHAYA KUMAR SAHU	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		JASOBANTI MEHER		//	
63	D-CMP/54204/2026	SUPRIYA PANIGRAHI	SOUMYA SEKHAR PARIDA	/ /	
		VS	VS	()	
		SANGEETA PANDA		//	
64	D-CMP/54247/2026	STATE OF ODISHA	BISWABARA DASH,A.S.C	/ /	LOD20240000194C202600421
		VS	VS	()	
		PRAFULLA CHANDRA PANDA		//	
65	D-CMP/54248/2026	MAYADHAR ROUT	SUSANTA KUMAR BARAL	/ /	AOR20220001297C202600242
		VS	VS	()	
		BDO ATHAMALLIK PANCHAYAT SAMITI		//	
66	D-CMP/54261/2026	NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA	SIDDHARTH SAHU	/ /	
		VS	VS	()	
		C. CHANDRAMATHY AMMA		//	
67	D-CMP/54284/2026	BASANTA MANJARI SAHOO	BHAGABAN MOHANTY	/ /	
		VS	VS	()	
		FURKAN MAHAMMAD		//	
68	D-CMP/54286/2026	AMIT KUMAR GHOSH	KEDAR CHANDRA NARENDRA	/ /	
		VS	VS	()	

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		UNIX INFRASTRUCTURE LTD., KOLKATA		//	
69	D-CMP/54295/2026	RATHI PRADHAN	SOUMYA MISHRA	/ /	
		VS	VS	()	
		SITA SAHU		//	
70	D-CMP/54297/2026	GYANA RANJAN SAHOO	ABHISEK KEJARIWAL	/ /	
		VS	VS	()	
		LALITA NAYAK		//	
71	D-CMP/54315/2026	JYOTSNARANI SAHOO	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		KALPALATA NAYAK		//	
72	D-CMP/54347/2026	MAHANI CHARAN SAHOO	ASHOK KUMAR SAHOO	/ /	AOD20240000557C202600135
		VS	VS	()	
		NRUPATI SAHOO		//	
73	D-CMP/54349/2026	S SITALAKSHMI PATNAIK	DHANESWAR BARIK	/ /	AOD20250000498C202600096
		VS	VS	()	
		N SITALAKSHMI		//	
74	D-CMP/54369/2026	RASHESWARI PADHAN	AGNIHOTRA SAHU	/ /	
		VS	VS	()	
		BHUPENDRA KUMAR PATEL		//	
75	D-CONTC/54169/2026	DILLIP KUMAR PATEL	ADV.	/ /	
		VS	VS	()	
		USHA PADHI, IAS		//	
76	D-CONTC/54183/2026	MANAGING COMMITTEE OF GANDHIJEE HIGH SCHOOL,	ADV. RANMAL, KALAHANDI	/ /	
		VS	VS	()	
		N.S.THIRAMALA NAYAK, COMM., CUM SEC.,	SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	//	
77	D-CONTC/54199/2026	GOUTAM NAHAK	ADV.	/ /	
		VS	VS	()	
		DR.MAHESH MOHAN PANDA, DIRECTOR, HEALTH SERVICES, ODISHA, BHUBANESWAR		//	
78	D-CONTC/54214/2026	AKSHAYA DISHRI	ADV.	/ /	
		VS	VS	()	
		ALOK PATEL, SUB-COLLECTOR-CUM-EXECUTIVE OFFICER, BOLANGIR		//	
79	D-CONTC/54220/2026	JAYKRUSHNA PANDA	ADV.	/ /	
		VS	VS	()	
		PRAGNYA PARAMITA, OAS(J.B), TAHASILDAR, OUPADA, BALASORE		//	

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80	D-CONTC/54237/2026	NABA KISHORE MOHAPATRA	ADV	/ /	AOR20220001535C202600354
		VS	VS	()	
		SANJAY DAS, FA CUM SPECIAL SECRETARY WATER RESOURCES DEPTT.		//	
81	D-CONTC/54238/2026	KHIRABDI BEHERA	ADV	/ /	AOR20220001535C202600356
		VS	VS	()	
		SURESH KUMAR VASHISHTH, GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE DEPTT.		//	
82	D-CONTC/54240/2026	PRANAKRUSHNA PADHAN	ADV	/ /	AOR20220001535C202600355
		VS	VS	()	
		TAPAS RANJAN DEHURY, TAHASILDAR, KENDRAPARA		//	
83	D-CONTC/54241/2026	KISHORE KUMAR PATRA	ADV	/ /	AOR20220001535C202600357
		VS	VS	()	
		SANJAY KUMAR SINGH, SECRETARY WORKS DEPTT.		//	
84	D-CONTC/54242/2026	NALINI PRADHAN	ADV	/ /	AOD20260000117C202600078
		VS	VS	()	
		PROFESSOR CHANDI PRASAD NANDA, VICE CHANCELLOR UTKAL UNIVERSITY, BHUBANESWAR		//	
85	D-CONTC/54243/2026	PRATIMA PRADHAN	ADV	/ /	AOD20260000117C202600079
		VS	VS	()	
		DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR		//	
86	D-CONTC/54244/2026	RANGALATA SWAIN	ADV	/ /	AOD20260000117C202600080
		VS	VS	()	
		PROFESSOR CHANDI PRASAD NANDA, VICE CHANCELLOR UTKAL UNIVERSITY, BHUBANESWAR		//	
87	D-CONTC/54245/2026	RAJANI KANTA MOHANTA	ADV	/ /	AOD20250000180C202600150
		VS	VS	()	
		GIRISH S.N, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.		//	
88	D-CONTC/54251/2026	SAMIR KUMAR BEHERA	ADV.	/ /	
		VS	VS	()	
		DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DIST.MAGISTRATE, KATAKA		//	
89	D-CONTC/54253/2026	ANJALI BISWAL	ADV.	/ /	
		VS	VS	()	
		N.S. THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//	
90	D-CONTC/54254/2026	SARAT CHANDRA BEJ	JAYASHREE BISWAL	/ /	
		VS	VS	()	
		N.S. THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//	
91	D-CONTC/54256/2026	KESHABA CHANDRA MAHANTA	ADV.	/ /	

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		VS	VS	()	
		N.S. THIRAMALA NAYAK, COMM. CUM SEC.,	SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		
92	D-CONTC/54269/2026	MADHUSUDAN CHAND	SOUMYAKANTA MOHAPATRA	/ /	
		VS	VS	()	
		SANJAY KUMAR SINGH, IAS		//	
93	D-CONTC/54273/2026	HARIHARA PANDA	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, I.A.S		//	
94	D-CONTC/54277/2026	BIKRAM SAMAL	NARESH CH. JENA	/ /	
		VS	VS	()	
		DIBYA JYOTI PARIDA, COLLECTOR, PURI		//	
95	D-CONTC/54289/2026	DAMODAR SAMAL	ADV.	/ /	
		VS	VS	()	
		JISUCHRISTA DAS, TAHASILDAR, RAJNAGAR		//	
96	D-CONTC/54291/2026	KARTIKA CHANDRA PRADHAN	ADV.	/ /	
		VS	VS	()	
		GIRISH S.N, IAS		//	
97	D-CONTC/54298/2026	GAYADHAR DAS	ADV.	/ /	
		VS	VS	()	
		GIRISH S.N, IAS		//	
98	D-CONTC/54301/2026	HARAPRIYA BEHERA	ADV.	/ /	
		VS	VS	()	
		GIRISH S.N, IAS		//	
99	D-CONTC/54303/2026	DEBENDRA SETHY	ADV.	/ /	
		VS	VS	()	
		GIRISH S.N, IAS		//	
100	D-CONTC/54308/2026	PREMANGINI SINGH	ADV.	/ /	
		VS	VS	()	
		GIRISH S.N, IAS		//	
101	D-CONTC/54311/2026	PANKAJ KUMAR NAYAK	ADV.	/ /	
		VS	VS	()	
		GIRISH S.N, IAS		//	
102	D-CONTC/54330/2026	BASANTI MAHALIK	ADV.	/ /	
		VS	VS	()	

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		GIRISH S.N, IAS		//	
103	D-CONTC/54336/2026	DEEPAK BEHERA	ADV.	/ /	
		VS	VS	()	
		GIRISH S.N, IAS		//	
104	D-CONTC/54338/2026	KABIRAJ PALEI	Asutosh Rout	/ /	AOD20230000737C202600177
		VS	VS	()	
		SHUBHA SHARMA PRINCIPAL SECRETARY		//	
105	D-CONTC/54340/2026	USHA GUPTA	SWAPNA JYOTI JENA	/ /	AOR20260000273C202600060
		VS	VS	()	
		SHRI SURESH KUMAR VASHISTH , PRINCIPAL SECRETARY, GA AND PG DEPARTMENT		//	
106	D-CONTC/54342/2026	CHITTA RANJAN NAYAK	Janayatri Rout	/ /	AOD20260000401C202600055
		VS	VS	()	
		J SONAL COLLECTOR		//	
107	D-CONTC/54344/2026	PURNA CHANDRA JENA	Asutosh Rout	/ /	AOD20230000737C202600178
		VS	VS	()	
		SHUBHA SHARMA PRINCIPAL SECRETARY		//	
108	D-CONTC/54362/2026	NIRUPAMA DASH	BINOD KUMAR HATI	/ /	
		VS	VS	()	
		GAURAV SHIVAKI ISALWAR,IAS, COLLECTOR, BALANGIR		//	
109	D-CONTC/54370/2026	PRIYABRATA SRICHANDAN	GOURAV MOHANTY	/ /	
		VS	VS	()	
		ABHIMANYU BEHERA, EXECUTIVE OFFICER, PURI MUNICIPAL CORPORATION, PURI		//	
110	D-CONTC/54372/2026	BANAMALI BEHERA	ADV.	/ /	
		VS	VS	()	
		AMBIKA BHUYAN, TAHASILDAR, BAHANAGA		//	
111	D-CONTC/54390/2026	SUPRAVA MAHAPATRA	JAGABANDHU SAHU	/ /	AOR20220001487C202600158
		VS	VS	()	
		DR MRINALINI DARSWAL IAS		//	
112	D-CRLA/34763/2026	SAGAR KUMAR SAHOO	SATYA RANJAN MULIA	KUJANGA /313 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
113	D-CRLA/34814/2026	JHANTU @ SUSANTA MOHANTA	BIGYAN KUMAR SHARMA (SR. ADV.)	BARIPADA TOWN /624 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLA/34906/2026	NABA@NARENDRA NAIK	ADHIRAJ MOHANTY	KEONJHAR SADAR /9 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
115	D-CRLLP/34918/2026	STATE OF ODISHA	ADVOCATE GENERAL	/ /	LOD20240000194C202600423
		VS	VS	()	
		DIBAKAR GOUDA		//	
116	D-CRLMC/34767/2026	SHIBA NARAYAN PANDA	GOPINATH MISHRA, SR.ADV.	SAMBALPUR VIGILANCE /51 /2005	
		VS	VS	()	
		STATE OF ODISHA(G.A)		//	
117	D-CRLMC/34781/2026	BADAL KUMAR SWAIN	SHUBHENDU KUMAR PARIDA	RAJNAGAR /267 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
118	D-CRLMC/34786/2026	SWAPNA @ SAPNA SAHU	RAJESH KUMAR MAHAPATRA	BARGARH RURAL /157 /2023	AOR20260000160C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
119	D-CRLMC/34801/2026	LAXMIDHAR JENA	JUGALA KISHORE PANDA	AUL /123 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
120	D-CRLMC/34803/2026	PREMANANDA DASH	AJIT KUMAR SAHOO	KUAKHIA /132 /2019	AOR20220001563C202600049
		VS	VS	()	
		STATE OF ODISHA		//	
121	D-CRLMC/34805/2026	ANSUMAN NAIK	PRATIK DASH	/ /0	
		VS	VS	()	
		MONALISHA SAHOO		//	
122	D-CRLMC/34809/2026	BIBHUTI BHUSAN PARIDA	JYOTIRMAYA SAHOO	JODAPADAR /234 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
123	D-CRLMC/34813/2026	BASANTA KUMAR MOHANTY	SAMARENDRA MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
124	D-CRLMC/34816/2026	GEETANJALI BISWAL	SANJAY KUMAR BEHERA	CHAULIAGANJA /328 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
125	D-CRLMC/34823/2026	ANANDESWAR SAHU	MAHES DAS	TIKABALI /80 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/34825/2026	ABHAY CHARAN GADANAYAK	BASUDEV PUJARI	JATNI P.S. /394 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/34839/2026	ROHIT PATTNAIK	AKSHAYA KUMAR SUBUDHI	MAHILA P.S.(BBSR) /146 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/34845/2026	IMRAN KHAN	GAGAN BIHARI SINGH	TIRTOL /42 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/34848/2026	JAYANTI SWAIN	SUKANTA KUMAR NAYAK	RAJKANIKA /309 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/34849/2026	IMRAN KHAN	GAGAN BIHARI SINGH	TIRTOL /2 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/34858/2026	DEEPAK LENKA	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /228 /2025	AOR20220001615C202600164
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/34870/2026	SUBASH CHANDRA ROUTRAY	BIJAYA KUMAR RAGADA	BALIPATNA /303 /2026	AOD20220004577C202600077
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/34872/2026	BENUDHAR DALEI	JUDHISTHIR SAHOO	VIGILANCE PS (BERHAMPUR) /3 /2024	AOD20220003315C202600061
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
134	D-CRLMC/34888/2026	SHEKH KHALIK	MOHAMMAD AKRAM	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/34890/2026	KABULI @ BABULI BEHERA @ LAMBODAR BEHERA	PRAVASH CHANDRA JENA	NALCO /71 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/34895/2026	HARISHANKAR PRADHAN	SUBRAT KUMAR NANDA	MAHILA P.S.(BBSR) /253 /2025	
		VS	VS	()	

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		STATE OF ODISHA		//	
137	D-CRLMC/34910/2026	DEEPAK@DEEPAK KUMAR NAHAK@NAYAK	PABITRA KUMAR BEHERA	NAYAGARH /21 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
138	D-CRLMC/34911/2026	PADMALOCHAN SAHU	JAGABANDHU SAHU	/ /	AOR20220001487C202600157
		VS	VS	()	
		STATE OF ODISHA		//	
139	D-CRLMP/34777/2026	KISHOR KUMAR KHORA	SAMVIT MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
140	D-CRLMP/34796/2026	MINATI RANASINGH	BRAJA MOHAN SARANGI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
141	D-CRLMP/34826/2026	DEBANANDA MEHER	STHITI PRAGYAN SUNANDINI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
142	D-CRLMP/34842/2026	RABI RANJAN NAIK @ NAYAK	PURNA CHANDRA DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
143	D-CRLMP/34854/2026	RATIKANTA ROUT	RANJIT MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
144	D-CRLMP/34864/2026	AMIT KUMAR GHOSH	KEDAR CHANDRA NARENDRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
145	D-CRLMP/34865/2026	BIKASH CHANDRA SWAIN	SATYABRATA MOHANTY (1)	/ /	AOD20240000012C202600355
		VS	VS	()	
		STATE OF ODISHA		//	
146	D-CRLMP/34878/2026	NISHAKAR KHATUA	ASHOK KUMAR SAHOO	PARADEEP LOCK /114 /2012	AOD20240000557C202600134
		VS	VS	()	
		STATE OF ODISHA		//	
147	D-CRLMP/34880/2026	DR. RABINDRA KUMAR JENA	SURYAKANTA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	

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148	D-CRLMP/34901/2026	RAJESH KUMAR SAMAL	ADHIRAJ MOHANTY	/ /0	
		VS	VS	()	
		PRASANTIKA SAMAL		//	
149	D-CRLREV/34762/2026	P. BIJAYALAXMI REDDY	RAJENDRA NARAYAN ROUT	GOPALPUR /310 /2024	AOR20220001558C202600222
		VS	VS	()	
		K.KARTIK REDDY		//	
150	D-CRLREV/34810/2026	BUGURU GANGA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		N. CHINEYA		//	
151	D-CRLREV/34885/2026	IMRAN KHAN	PRASANNA KUMAR MOHANTY	GOLANTHARA (BERHAMPUR) /108 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
152	D-CRLREV/34897/2026	RAJESHWAR PRASAD SHAH	ANAM CHARAN PANDA	/ /0	
		VS	VS	()	
		RENU SHAH		//	
153	D-EXP/54150/2026	NABA KISHOR BISWAL	SIBA PRASAD PATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
154	D-FAO/54285/2026	PROJECT OFFICER, JAGANNATH OCP, MCL, TALCHER	HARIPAD MOHANTY	/ /	
		VS	VS	()	
		RINA PADHAN@KISAN		//	
155	D-JCRLA/34912/2026	JIBANA BEHERA	ADV.	TALCHER TOWN /224 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
156	D-JCRLA/34913/2026	MANTRI @ DINABANDHU SAHOO	ADV.	BYREE /17 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
157	D-LAA/54234/2026	LAND ACQUISITION ZONE OFFICER KHURDA ROAD	BIBHUTI BHUSAN BEHERA, A.G.A.	/ /	LOD20240000172C202600389
		VS	VS	()	
		KRUSHNA CHANDRA SAMAL		//	
158	D-LAA/54235/2026	LAND ACQUISITION ZONE OFFICER KHURDHA ROAD	SWAYAMPRAKASH MISHRA, A.G.A.	/ /	LOD20240000200C202600394
		VS	VS	()	
		SUDARSHAN NAIK		//	
159	D-MACA/54236/2026	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD., BHUBANESWAR	SOUMYA TIWARY	/ /	

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		VS	VS	()	
		LANKA RAJESWARI		//	
160	D-MACA/54246/2026	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD., BHUBANESWAR	SOUMYA TIWARY	/ /	
		VS	VS	()	
		KADAGALA SUSHILA AMMA		//	
161	D-MACA/54266/2026	ARABINDA DAS	KAPILA CHARAN NAYAK	/ /	
		VS	VS	()	
		DURYODHAN SAHOO		//	
162	D-MACA/54345/2026	Nrusingha Charan Bastia	Jeevanjyoti Mohanty	/ /	AOR20220001197C202600002
		VS	VS	()	
		Jagat Ballabh Das		//	
163	D-TRP(C)/54186/2026	PRIYANKA DAS	KARUNAKAR GAYA	/ /	
		VS	VS	()	
		BIBHUTI RANJAN BHOI		//	
164	D-TRP(C)/54312/2026	MANOSMITA BARAL	BISWARUPA KAR	/ /	
		VS	VS	()	
		BUTUNA BEHURA		//	
165	D-TRP(C)/54378/2026	REETARANI SWAIN	RITA SINGH	/ /	
		VS	VS	()	
		BAIJAYANTIMALA BISOYI		//	
166	D-WA/54155/2026	BASANTI JENA	SANTOSH KUMAR WAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WA/54283/2026	SMITA PRAMANIK	KARUNAKAR RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WA/54352/2026	TRILOCHAN MOHANTY	SANJIB MOHANTY	/ /	AOR20220001611C202600244
		VS	VS	()	
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//	
169	D-WA/54353/2026	GOPAL GOUDA	SANJIB MOHANTY	/ /	AOR20220001611C202600245
		VS	VS	()	
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//	
170	D-WA/54354/2026	S.SANYASI REDDY	SANJIB MOHANTY	/ /	AOR20220001611C202600246
		VS	VS	()	

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		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//	
171	D-WA/54355/2026	RANJU GOUDA	SANJIB MOHANTY	/ /	AOR20220001611C202600256
		VS	VS	()	
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//	
172	D-WA/54356/2026	JOGINDRA JENA	SANJIB MOHANTY	/ /	AOR20220001611C202600247
		VS	VS	()	
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//	
173	D-WA/54357/2026	SAURI BARIK	SANJIB MOHANTY	/ /	AOR20220001611C202600248
		VS	VS	()	
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//	
174	D-WA/54359/2026	SHYAM SUNDRA PATRA	SANJIB MOHANTY	/ /	AOR20220001611C202600249
		VS	VS	()	
		OUAT AND OTHERS		//	
175	D-WA/54360/2026	SANJUKTA GOUDA	SANJIB MOHANTY	/ /	AOR20220001611C202600250
		VS	VS	()	
		OUAT AND OTHERS		//	
176	D-WA/54361/2026	KULDEEP HATI	SANJIB MOHANTY	/ /	AOR20220001611C202600251
		VS	VS	()	
		OUAT AND OTHERS		//	
177	D-WA/54363/2026	KALANDI DAS	SANJIB MOHANTY	/ /	AOR20220001611C202600252
		VS	VS	()	
		OUAT AND OTHERS		//	
178	D-WA/54365/2026	BABULI SWAIN	SANJIB MOHANTY	/ /	AOR20220001611C202600253
		VS	VS	()	
		OUAT AND OTHERS		//	
179	D-WA/54367/2026	BASANTI GOUDA	SANJIB MOHANTY	/ /	AOR20220001611C202600254
		VS	VS	()	
		OUAT AND OTHERS		//	
180	D-WA/54393/2026	SANJAY MALLICK	SAIBRATA RATH	/ /	
		VS	VS	()	
		CHAMELI OJHA		//	
181	D-WP(C)/54134/2026	BIPRA CHARAN SWAIN	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600365
		VS	VS	()	
		STATE OF ODISHA		//	

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182	D-WP(C)/54135/2026	BANDURAM BHOI	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600366
	WP(C)/37864/2026	VS	VS	()	
		STATE OF ODISHA		//	
183	D-WP(C)/54136/2026	NARAYAN SAHOO	MANORANJAN NAYAK	/ /	
	WP(C)/37814/2026	VS	VS	()	
		STATE OF ODISHA		//	
184	D-WP(C)/54137/2026	SANDHYARANI MISHRA	PRANAB RANJAN CHHATOI	/ /	
	WP(C)/37824/2026	VS	VS	()	
		STATE OF ODISHA		//	
185	D-WP(C)/54138/2026	RANJAN KUMAR PANIGRAHI	PRANAB RANJAN CHHATOI	/ /	
	WP(C)/37839/2026	VS	VS	()	
		STATE OF ODISHA		//	
186	D-WP(C)/54139/2026	SULOCHANA DALAI	BIJAYA KUMAR BEHERA 1	/ /	
	WP(C)/37854/2026	VS	VS	()	
		STATE OF ODISHA		//	
187	D-WP(C)/54140/2026	SK.SIRAJUL HAQUE	PRANAB RANJAN CHHATOI	/ /	
	WP(C)/37827/2026	VS	VS	()	
		STATE OF ODISHA		//	
188	D-WP(C)/54141/2026	MAMITA SETHI	BIJAYA KUMAR BEHERA 1	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
189	D-WP(C)/54142/2026	SABITA PATRA	SATYA RANJAN PATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
190	D-WP(C)/54143/2026	BIJAY KUMAR BISWAL	GOPINATH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
191	D-WP(C)/54144/2026	SUDHIR CHANDRA MUDULI	AKHAND	/ /	AOD20230000748C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
192	D-WP(C)/54145/2026	SARASWATI SWAIN	SWATI MONALISA KAR	/ /	
		VS	VS	()	
		COLLECTOR, KATAKA		//	
193	D-WP(C)/54146/2026	CHANDAMUNI SAHU	TUSAR KANTI PRAHARAJ	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/54147/2026	M/S SRI SAI TRADERS WHOLESALER AND COMMISSION AGENT, CANAL	SUBHASHISH SAMAL	/ /	AOD20220003503C202600073
	WP(C)/37788/2026	VS	VS	()	
		THE AUTHORIZED OFFICER, ASSESSMENT BRANCH, UCO BANK,BHUBANESWAR		//	
195	D-WP(C)/54149/2026	SRUSTI ANNEXE, MALHA SAHI, CUTTACK	UMESH CHANDRA MOHANTY	/ /	
	WP(C)/37813/2026	VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/54151/2026	ARNAPURNA SWAIN	AKSHYANGSHU SEKHAR NANDY	/ /	
		VS	VS	()	
		ODISHA HYDRO POWER CORPORATION LTD. (OHPC), BHUBANESWAR		//	
197	D-WP(C)/54152/2026	BHOJARAJ DEBATA	TUSHAR KANTA NAYAK	/ /	
	WP(C)/37849/2026	VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/54153/2026	BHOGILAL BISI	TUSHAR KANTA NAYAK	/ /	
	WP(C)/37848/2026	VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/54154/2026	ASHOK KUMAR DEBTA	TUSHAR KANTA NAYAK	/ /	
	WP(C)/37853/2026	VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/54157/2026	MOHAN KUMAR MOHANTY	SITANSU MOHAN SINGH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/54158/2026	PRADEEP KUMAR MALLICK	NARAYAN PRASAD PARIJA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/54159/2026	DHRUBA CHARAN JENA	SWAPNIL ROY	/ /	AOR20220001600C202600347
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/54160/2026	MANOJ KANTA	NIRANJAN MAHARANA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/54161/2026	ANANTA KUMAR GIRI	BINOD KUMAR HATI	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
205	D-WP(C)/54162/2026	GIRIJA SANKAR MOHANTY		/ /	
		VS	VS	()	
		DIVISIONAL RAILWAY MANAGER, EAST COAST RAILWAY, KHORDHA		//	
206	D-WP(C)/54163/2026	DEBASISH DAS	AMBIKA PRASAD MISHRA	/ /	AOD20250001069C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
207	D-WP(C)/54164/2026	DHULI BHOI	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
208	D-WP(C)/54165/2026	HULAS NAYAK	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
209	D-WP(C)/54166/2026	SATYABHAMA SAHOO	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//	
210	D-WP(C)/54167/2026	BHARATI BISOI	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDARGARH		//	
211	D-WP(C)/54168/2026	KARUNAKAR BHOI	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
212	D-WP(C)/54170/2026	MANJU BARIK	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//	
213	D-WP(C)/54171/2026	SUKANTI BEHERA	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDARGARH		//	
214	D-WP(C)/54172/2026	MONALISHA SATAPATHY	RAJIB LOCHAN PATTNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
215	D-WP(C)/54173/2026	NANDINI BISOI	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//	

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216	D-WP(C)/54174/2026	MAMATARANI BARICK	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//	
217	D-WP(C)/54175/2026	TIMI SATU	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDARGARH		//	
218	D-WP(C)/54176/2026	MADHUSMITA BISWAL	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LTD.,ROURKELA, SUNDERGARH		//	
219	D-WP(C)/54177/2026	BUDHI SAHU	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//	
220	D-WP(C)/54178/2026	NANDINI GOUDA	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDARGARH		//	
221	D-WP(C)/54179/2026	KABITA BARICK	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//	
222	D-WP(C)/54180/2026	DEBASISH TRIPATHY	SOUBHAGYA SWAIN	/ /	AOR20220001296C202600163
		VS	VS	()	
		STATE OF ODISHA		//	
223	D-WP(C)/54181/2026	NAMITA JENA	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LTD.,SUNDERGARH		//	
224	D-WP(C)/54182/2026	SABITA MOHANTY	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDARGARH		//	
225	D-WP(C)/54184/2026	ARJUN BISOI	RAMASHISH ACHARYA	/ /	
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//	
226	D-WP(C)/54185/2026	PRAMOD KUMAR MOHANTY	NEELAKANTHA PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
227	D-WP(C)/54187/2026	BIJAY KUMAR MOHANTY	RAMASHISH ACHARYA	/ /	

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		VS	VS	()	
		STEEL AUTHORITY LTD., ROURKELA, SUNDERGARH		//	
228	D-WP(C)/54188/2026	JITUN KUMAR SAHOO	ADYASIDHI MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/54190/2026	SOUDAMINI SAHOO	MANOJ KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/54191/2026	LAXMIPRIYA NANDA	MAHESWAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/54193/2026	PANKAJA KUMAR LENKA	NIRMAL RANJAN ROUTRAY	/ /	AOD20240000714C202600034
		VS	VS	()	
		UNION OF INDIA		//	
232	D-WP(C)/54194/2026	AADYA URJA SOLUTIONS PVT LTD	UMESH CHANDRA MOHANTY	/ /	AOD20250001183C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/54195/2026	BISHNUPRIYA SETHI	SAMEER KUMAR DAS	/ /	AOD20240000338C202600259
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/54196/2026	HEMSAGAR MAHAPATRA	DHIRENDRA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/54197/2026	SUKANTA KUMAR BANUA	SANJAY KUMAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/54198/2026	SMRUTIARPANA SANTARA	MAHESWAR MOHANTY	/ /	
		VS	VS	()	
		BOARD OF SECONDARY EDUCATION, ODISHA, KATAK		//	
237	D-WP(C)/54200/2026	SANJAYA KUMAR SAHU	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600151
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/54201/2026	BISMAYA KUMAR MALLA	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600367
		VS	VS	()	

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		STATE OF ODISHA		//	
239	D-WP(C)/54202/2026	AJIT KUMAR SAMAL	MANASI SETHI	/ /	AOD20220004450C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
240	D-WP(C)/54203/2026	MANJULA NAIK	DURGA PRASAD PANIGRAHI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
241	D-WP(C)/54205/2026	M/S.BANSAL ENTERPRISES, KEONJHAR	SARADA PRASANNA SARANGI	/ /	
		VS	VS	()	
		STATE BANK OF INDIA, BARBIL, KEONJHAR		//	
242	D-WP(C)/54206/2026	TRISHNA SAHOO	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
243	D-WP(C)/54207/2026	M/S FORTIS CHEMICALS PVT LTD	KAJAL SAHOO	/ /	AOR20220001613C202600112
		VS	VS	()	
		ADDITIONAL DIRECTOR DGGI, BANGALURU	ZONAL UNIT, BANGALURU	//	
244	D-WP(C)/54208/2026	SABITA RANI BEHERA	JITENDRA KUMAR LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
245	D-WP(C)/54209/2026	PRANITA SWAIN	BIBHUTI RANJAN SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
246	D-WP(C)/54210/2026	SPANDAN SA	NISHIKANTA MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
247	D-WP(C)/54211/2026	SASHIKANTA JENA	BIGYAN KUMAR SHARMA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
248	D-WP(C)/54212/2026	ARPITA PATRO	KEDAR SANKAR SAHU	/ /	
		VS	VS	()	
		BRANCH MANAGER, STATE BANK OF INDIA,	KHURDA	//	
249	D-WP(C)/54213/2026	KAMALENDU BIKASH DASH SHARMA	PITAMBAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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250	D-WP(C)/54215/2026	DR.MANISHA RAJGURU	AVIJIT MISHRA	/ /	
	WP(C)/37855/2026	VS	VS	()	
		STATE OF ODISHA		//	
251	D-WP(C)/54217/2026	DR.CHINMAYA KUMAR PRADHAN	AVIJIT MISHRA	/ /	
	WP(C)/37856/2026	VS	VS	()	
		STATE OF ODISHA		//	
252	D-WP(C)/54218/2026	BIJAYA KUMAR SUNA	PITAMBAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
253	D-WP(C)/54219/2026	SABITA SAHOO	AJAYA KUMAR TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
254	D-WP(C)/54221/2026	SASHI BHUSAN PRADHAN	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
255	D-WP(C)/54222/2026	DR.SWAPNIL PATEL	AVIJIT MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
256	D-WP(C)/54223/2026	DR.MADHUMANTI PATI	AVIJIT MISHRA	/ /	
	WP(C)/37858/2026	VS	VS	()	
		STATE OF ODISHA		//	
257	D-WP(C)/54224/2026	CHANDRA KUMAR ACHARYA	MADAN MOHAN DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
258	D-WP(C)/54225/2026	RANJITA SINGH	SAROJ KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
259	D-WP(C)/54226/2026	KAJAL SATYAVRATY DEVESH	DEVAVRAT DEVESH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
260	D-WP(C)/54227/2026	UMAKANTA DASH	RAMANI KANTA PATTANAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
261	D-WP(C)/54228/2026	NALINIKANTA DAS	ANUP KUMAR PATTNAIK	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/54229/2026	SURENDRA KUMAR SAHOO	SASWATI MOHAPATRA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
263	D-WP(C)/54230/2026	M/S ANAND ENGINEERING, JAGATSINGHPUR	SOMANATH MISHRA	/ /	
		VS	VS	()	
		DEPUTY DIRECTOR (REVENUE), EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR		//	
264	D-WP(C)/54231/2026	JYOSTNA RANI PANIGRAHI	BISWAMBAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/54232/2026	NIBEDITA SAHU	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/54233/2026	PRASANTA KUMAR SAMAL	SHAMBHU CHARAN NATH SHARMA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/54239/2026	BIJAYA LAXMI SETHY	ASIT KUMAR JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/54249/2026	SARITA DASH	PRATYASISH MOHANTY	/ /	AOD20220004342C202600001
		VS	VS	()	
		UNION OF INDIA		//	
269	D-WP(C)/54250/2026	PUNYASLOKA REDDY	SHYAM SUNDAR TRIPATHY	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
270	D-WP(C)/54252/2026	MANAGING COMMITTEE OF CHAMPAKESWAR GIRLS HIGH SCHOOL, BALESWAR	SAMIKSHA PATTNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/54255/2026	JAYARAM SISA	AMIYA KUMAR CHHATOI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/54257/2026	BIKRAM KESHARI ROUT	ATUL TRIPATHY	/ /	AOD20240000618C202600264
		VS	VS	()	

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		STATE OF ODISHA		//	
273	D-WP(C)/54258/2026	CHITTARANJAN MALLIK	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
274	D-WP(C)/54259/2026	ANIL KUMAR NAYAK	ATUL TRIPATHY	/ /	AOD20240000618C202600265
		VS	VS	()	
		STATE OF ODISHA		//	
275	D-WP(C)/54260/2026	DR. BAIRAGI CHARAN PANDA	ATUL TRIPATHY	/ /	AOD20240000618C202600266
		VS	VS	()	
		STATE OF ODISHA		//	
276	D-WP(C)/54262/2026	DEBI PRASAD NAYAK	PRATYASISH MOHANTY	/ /	AOD20220004342C202600002
		VS	VS	()	
		UNION OF INDIA		//	
277	D-WP(C)/54263/2026	M/S JAICO ELECTRONICS PVT LTD.	SIDHARTH SHANKAR PADHY	/ /	AOR20220001248C202600030
		VS	VS	()	
		ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD		//	
278	D-WP(C)/54264/2026	M/S AL BABA STEELS PVT LTD	RANJAN KUMAR ROUT	/ /	AOR20260000273C202600059
		VS	VS	()	
		REGISTRAR, DEBT RECOVERY TRIBUNAL , CUTTACK		//	
279	D-WP(C)/54265/2026	ALEKHA BEHERA	DEBASIS ROUT	/ /	AOD20250001139C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
280	D-WP(C)/54267/2026	DULLANA KUMARI PRADHAN	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
281	D-WP(C)/54268/2026	ANIL KUMAR SAHU	SUKANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
282	D-WP(C)/54270/2026	BARSHA BEHERA	PRAJIT KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
283	D-WP(C)/54271/2026	BHABANI LENKA	SUKANTA KUMAR NAYAK (2)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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284	D-WP(C)/54272/2026	LAXMIPRIYA PATRA	SATYANARAYAN BHARADWAJ	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
285	D-WP(C)/54274/2026	ISWAR BISHI	BHARATI DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
286	D-WP(C)/54275/2026	ANCHALIKA THIKA MAZDOOR SANGHA, ANGUL	SATYANARAYAN MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
287	D-WP(C)/54278/2026	SASI BHUSANA JENA	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
288	D-WP(C)/54279/2026	MAHARAJ BADASETH	SATYAJIT MOHAPATRA (2)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
289	D-WP(C)/54280/2026	TRILOCHAN BISWAL	SRITAM KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
290	D-WP(C)/54281/2026	HEMANTA KUMAR SENAPATI	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
291	D-WP(C)/54282/2026	LAXMIPRIYA PANDA	PRANGYANANDA PATTANAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
292	D-WP(C)/54287/2026	UTKAL KHADI MANDAL	DEEPALI MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
293	D-WP(C)/54288/2026	JUDHISTIR BALIARSINGH	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
294	D-WP(C)/54290/2026	AMAR KUMAR PATI	BASANTA KUMAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
295	D-WP(C)/54292/2026	JITENDRA GADANAYAK	KAPILA CHARAN NAYAK	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/54293/2026	RAJENDRA DAS	DIBYARANJAN BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/54294/2026	JHARANA NAIK	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/54296/2026	RANJAN TURUK	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/54299/2026	URBASI PANI	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/54300/2026	KANHEI CHARAN SAHOO	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/54302/2026	REENA SATNAMI	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/54304/2026	GOURANG DISARI	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/54305/2026	PRAKASH CHANDRA JENA	PRABHAT KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/54306/2026	KAILASH SINGH SENGHAR	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/54307/2026	DINESH KUMAR SABAR	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/54309/2026	BRUNDABAN KALEKA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
307	D-WP(C)/54310/2026	PRIYATAMA NAYAK	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
308	D-WP(C)/54313/2026	ANIL KUMAR SAHU	SUSANTA KUMAR LENKA	/ /	AOR20220001299C202600093
		VS	VS	()	
		STATE OF ODISHA		//	
309	D-WP(C)/54314/2026	PRAMOD CHANDRA PRADHAN	HAREKRUSHNA DASH	/ /	AOD20240000001C202600099
		VS	VS	()	
		STATE OF ODISHA		//	
310	D-WP(C)/54316/2026	M/S SREE METALIKS LTD	KSHIROD KUMAR SAHOO	/ /	AOR20220001352C202600037
		VS	VS	()	
		COMMISSIONER OF SALES TAX CT AND GST,ODISHA		//	
311	D-WP(C)/54317/2026	DINAKRUSHNA DAS	SAIBRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
312	D-WP(C)/54318/2026	PRABHAT KUMAR SABAR	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600220
		VS	VS	()	
		STATE OF ODISHA		//	
313	D-WP(C)/54319/2026	PREMANANDA SAHOO	SAIBRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
314	D-WP(C)/54320/2026	ARAKSHITA BARIK	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
315	D-WP(C)/54321/2026	MILLAN MALLA	SAIBRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
316	D-WP(C)/54322/2026	GOURAV ROUT	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK		//	
317	D-WP(C)/54323/2026	CHITRASEN PRADHAN	SAIBRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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318	D-WP(C)/54324/2026	SABITA MOHAPATRA	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
319	D-WP(C)/54325/2026	SANTOSH KUMAR BARIK	SAIBRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
320	D-WP(C)/54326/2026	CHANDRAMANI PRADHAN	SADASIVA PATRA (1)	/ /	AOD20230000737C202600174
		VS	VS	()	
		STATE OF ODISHA		//	
321	D-WP(C)/54327/2026	RASHMI REKHA MOHANTY	PRADEEP KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
322	D-WP(C)/54328/2026	BIDESI BEHERA	SADASIVA PATRA (1)	/ /	AOD20230000737C202600175
		VS	VS	()	
		STATE OF ODISHA		//	
323	D-WP(C)/54329/2026	V. LAXMI	SADASIVA PATRA (1)	/ /	AOD20230000737C202600176
		VS	VS	()	
		STATE OF ODISHA		//	
324	D-WP(C)/54331/2026	MITHUN MALIK	SAIBRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
325	D-WP(C)/54332/2026	RATIKANTA MOHANTA	PUJARANI MUDULI	/ /	AOR20260000160C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
326	D-WP(C)/54333/2026	LAXMIDHAR MAHANTA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
327	D-WP(C)/54334/2026	RAMESH CHANDRA DASH	DILLIP KUMAR MOHAPATRA	/ /	AOD20220001927C202600212
		VS	VS	()	
		STATE OF ODISHA		//	
328	D-WP(C)/54335/2026	RANJIT PRADHAN	SAIBRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
329	D-WP(C)/54337/2026	SANTOSH KUMAR PRADHAN	SAIBRATA RATH	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/54339/2026	BRAJA KISHOR DAS	DIPTIREKHA NANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/54341/2026	DHRUBA CHARAN TARAI	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		SPECIAL LAND ACQUISITION OFFICER, MAJOR INDUSTRIAL PROJECT, JAGATSINGHPUR		//	
332	D-WP(C)/54343/2026	RABINDRA KUMAR BISOI	SAIBRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/54346/2026	MANOJ KUMAR JENA	SAIBRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/54348/2026	RAMESH SINGH @ RAMESH CHANDRA SINGH	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/54350/2026	GANESH PRASAD PALAI	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/54351/2026	DIPTIRANI SAHU	GYANA RANJAN SETHI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/54358/2026	SUBHRAJYOTI SAHU	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LIMITED, BHUBANESWAR			
338	D-WP(C)/54364/2026	SRIKANTA KUMAR MISHRA	SARADA PRASANNA SARANGI	/ /	
		VS	VS	()	
		EMPLOYEES PROVIDENT FUND ORGANISATION, NEW DELHI		//	
339	D-WP(C)/54366/2026	ASHOK KUMAR DASH	ANUPAM RATH	/ /	
		VS	VS	()	
		INDIAN BANK, CHENNAI, TAMIL NADU		//	
340	D-WP(C)/54368/2026	DEBABRATA DHAL	ASIT KUMAR CHOUDHURY	/ /	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
341	D-WP(C)/54371/2026	AKHILA KUMAR MOHANTY	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
342	D-WP(C)/54373/2026	BIJAYA KUMAR BHOI	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
343	D-WP(C)/54374/2026	ASHOK KUMAR NAYAK	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
344	D-WP(C)/54375/2026	BIBHUTI BHUSAN MOHANTY	SOUMYA JYOTI BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
345	D-WP(C)/54376/2026	RAMESH PARIDA	PRASANTA KUMAR NANDA	/ /	
		VS	VS	()	
		COLLECTOR, MAYURBHANJ		//	
346	D-WP(C)/54377/2026	SATYANARAYAN GIRI	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
347	D-WP(C)/54379/2026	CHAITANYA MALLIK	SANJAYA KUMAR PANIGRAHI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
348	D-WP(C)/54380/2026	JYOTIRANJAN SAMANTARAY	PRAVAT KUMAR MUDULI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
349	D-WP(C)/54381/2026	HIRANYA DAS	Amit Kumar Saa	/ /	AOR20220001583C202600368
		VS	VS	()	
		STATE OF ODISHA		//	
350	D-WP(C)/54382/2026	ELISAYA RAITA	Amit Kumar Saa	/ /	AOR20220001583C202600369
		VS	VS	()	
		STATE OF ODISHA		//	
351	D-WP(C)/54383/2026	ALLIYA RAITA	Amit Kumar Saa	/ /	AOR20220001583C202600372
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/54384/2026	URMILA MAHANANDA	Amit Kumar Saa	/ /	AOR20220001583C202600371
		VS	VS	()	
		STATE OF ODISHA		//	
353	D-WP(C)/54385/2026	KIRTAN BIHARI MAJHI	Amit Kumar Saa	/ /	AOR20220001583C202600370
		VS	VS	()	
		STATE OF ODISHA		//	
354	D-WP(C)/54386/2026	PRAFULLA SABAR	Amit Kumar Saa	/ /	AOR20220001583C202600375
		VS	VS	()	
		STATE OF ODISHA		//	
355	D-WP(C)/54387/2026	BIJOY KUMAR MANDINGA	Amit Kumar Saa	/ /	AOR20220001583C202600374
		VS	VS	()	
		STATE OF ODISHA		//	
356	D-WP(C)/54388/2026	BANAMALI SETHY	Amit Kumar Saa	/ /	AOR20220001583C202600373
		VS	VS	()	
		STATE OF ODISHA		//	
357	D-WP(C)/54389/2026	SOUMYA RANJAN PANIGRAHI	Prabodha Chandra Nayak	/ /	AOR20220001657C202600211
		VS	VS	()	
		STATE OF ODISHA		//	
358	D-WP(C)/54391/2026	SATYANARAYAN BADU	MANAS RANJAN BAUG	/ /	AOR20220002374C202600137
		VS	VS	()	
		SUB COLLECTOR BHUBANESWAR		//	
359	D-WP(C)/54392/2026	BATISHA MAHANANDA	UDIPTA KUMAR PANDA	/ /	AOD20260000648C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
360	D-WPCRL/34812/2026	PRAVATI SWAIN	SANTOSH KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
361	D-ABLAPL/34758/2026	RAKESH KUMAR PRADHAN	KARUNAKAR GAYA	JARAPADA /451 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
362	D-ABLAPL/34761/2026	NITYANANDA GHADEI	BADAL KUMAR BEHERA	RAIBANIA /151 /2026	AOR20220001087C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
363	D-ABLAPL/34765/2026	BISWANATH BISWAL @ PODA	AMITAV TRIPATHY	ITAMATI /269 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/34766/2026	MALLIK JAFAR	ANITA SAHOO	Bamapada (Industrial Area) /187 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/34768/2026	DHANESWAR SETHY	DEBASIS SAHOO	NANDIPADA /385 /2026	AOR20220003390C202600069
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/34770/2026	SRIKANT SAHOO	BIREN SANKAR TRIPATHY	BANKI /601 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/34771/2026	SOMANATH CHOPADI	MANGU NANDY	POTTANGI /176 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/34772/2026	MAHESWAR MAHANTA	UMAKANTA BARIK	BARIA /143 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/34775/2026	UMESH RAY	SUSIL KUMAR PATTNAIK	LAHUNIPADA /257 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/34778/2026	SHOVU @ SOBHA SENAPATI	DEEPAK PANDA	PURI SADAR /539 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/34779/2026	PRATAP KUMAR PRADHAN @ MITU	RAMDAS ACHARY	SATYABADI /426 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/34782/2026	KESHAB CHANDRA MAHARANA	RAMDAS ACHARY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/34788/2026	SMRUTI RANJAN SWAIN @ FIDUL	KALI PRASAD MOHANTY	DHAULI PS /246 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/34789/2026	NIRANJAN DUTTA	RAMESH CHANDRA MAHARANA	MANIABANDHA /200 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
375	D-ABLAPL/34792/2026	SRIMANTA DAS	SAMARENDRA BAHADUR	MARINE PS AT JAMBO /210 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
376	D-ABLAPL/34794/2026	DIPAK @ DEEPAK KUMAR GIRI	SAMARENDRA BAHADUR	DHAMARA PS /61 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
377	D-ABLAPL/34797/2026	PARI @ PRASANTA KUMAR BEHERA	JUGALA KISHORE PANDA	JARAPADA /521 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
378	D-ABLAPL/34799/2026	AMARESH @ AMRESH PARUA	JUGALA KISHORE PANDA	SONEPUR /310 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
379	D-ABLAPL/34800/2026	SASMITA JENA @ SASMITA BEHERA @ ROJI	TAPAN KUMAR MOHANTY	CUTTACK SADAR /750 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
380	D-ABLAPL/34802/2026	B. NANI RAO @ NANU RAO	BIJAY KUMAR PARIDA	AIRPORT /413 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
381	D-ABLAPL/34804/2026	SATYAJIT KANDI	BHAWANI SANKAR PANIGRAHI	JAJPUR SADAR /203 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
382	D-ABLAPL/34811/2026	SUNIL SAHOO	AMULYA RATNA PANDA	ATHGARH /405 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
383	D-ABLAPL/34815/2026	BHOJARAJ PATRA	JNYANANANDA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
384	D-ABLAPL/34817/2026	UMAKANTA PALLAI	PRAFULLA KUMAR BISWAL	RAJKANIKA /708 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
385	D-ABLAPL/34819/2026	ROSHNEE PRABHA AICH	ANUP KUMAR PATTNAIK	DHAULI PS /266 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/34820/2026	ATUL KUMAR SINGH @ ATUL SINGH	SUNIL KUMAR PANDA	BADMAL /234 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
387	D-ABLAPL/34821/2026	MANAS RANJAN JENA @ MANAS JENA	ARIJEET MISHRA	TOMKA /25 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
388	D-ABLAPL/34828/2026	LAMBU SIKHA	DHANANJAYA MUND	KESINGA /156 /2025	AOR20220001492C202600272
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
389	D-ABLAPL/34831/2026	N. RAJENDRA KUMAR	CHIRANJIB ROUT	KANIHA /329 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
390	D-ABLAPL/34832/2026	SIBA KANHAR	ANIRUDHA DAS	KHAJURIPADA /261 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
391	D-ABLAPL/34833/2026	KUMAR NAIK @ JAY KUMAR NAIK	KIRAN KUMAR PATEL	BHASMA /414 /2026	AOD20240000667C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
392	D-ABLAPL/34836/2026	SUDAM @SUDAM KUMAR PANI	BHABANI SHANKAR RAYAGURU	SIMULIA /408 /2026	AOR20220001745C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
393	D-ABLAPL/34837/2026	SUBASH CHANDRA DAS	BHABANI SHANKAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
394	D-ABLAPL/34838/2026	ANTARYAMI BHOI	DEEPAK RANJAN PARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
395	D-ABLAPL/34840/2026	BHIMSEN SAHU @ BHIMASEN SAHU	JYOTI RANJAN DEO	LOISINGHA(BOLANGIR) /265 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
396	D-ABLAPL/34843/2026	RANJIT SAMAL	AKSHAYA KUMAR SUBUDHI	CAPITAL P.S. /627 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
397	D-ABLAPL/34846/2026	SANTI SWAIN @ MAMATA SWAIN	BISWAJIT MAHARANA	TANGI (KHURDA) /752 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/34847/2026	DEBENDRA KUMAR ACHARYA @ DEBENDRA ACHARYA	SMRUTI RANJAN ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/34851/2026	HEMANTA KUMAR BEHERA	SATYABRATA DASH	KUJANGA /284 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/34852/2026	SANTI SAHOO	DEBENDRA NARAYAN PATTANAIK	TANGI (KHURDA) /713 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/34856/2026	ANIRUDHA ROUL	AMULYA RATNA PANDA	JALESWAR /539 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/34859/2026	RANJAN KUMAR PRADHAN	SUJIT KUMAR SAHU	NAYAPALLI P.S. /891 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/34868/2026	RAHUL NAIK	LAMBODAR ACHARI	TARASINGI /350 /2026	AOR20220001311C202600159
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/34869/2026	LAXMAN NAIK	ANKANN PANDA	BIJEPUR /32 /2026	AOD20240000916C202600021
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/34871/2026	RAHUL NAYAK @NAIK	LAMBODAR ACHARI	BHANJANAGAR /641 /2026	AOR20220001311C202600158
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/34873/2026	KAILASH CHANDRA MAHANTA	PARTHA SARATHI DAS	GHATAGAON /543 /2026	AOD20240000364C202600265
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/34879/2026	AMARBAR NAYAK @ KUNU NAYAK	AVIJIT PATNAIK	NANDIPADA /394 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/34881/2026	SHEK NASIMUDDIN	MOHAMMAD AKRAM	INDUSTRIAL ESTATE PS /342 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
409	D-ABLAPL/34887/2026	FAKURUDDIN KHAN	MOHAMMAD AKRAM	INDUSTRIAL ESTATE PS /342 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
410	D-ABLAPL/34889/2026	ZIARUDDIN KHAN @ LITU	MOHAMMAD AKRAM	INDUSTRIAL ESTATE PS /342 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
411	D-ABLAPL/34891/2026	SAROJ KUMAR BARIK	ABHIJIT DAS	BINIKA /285 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
412	D-ABLAPL/34892/2026	SUSANTA PAIKARAY	SANJIB KUMAR BHANJADEO	KHURDA SADAR /450 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
413	D-ABLAPL/34893/2026	DILU @ DILIP KUMAR SETHY	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /9 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
414	D-ABLAPL/34894/2026	SUSANTA PAIKARAY	SANJIB KUMAR BHANJADEO	KHURDA SADAR /413 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
415	D-ABLAPL/34898/2026	RABI SHANKAR JENA	BADAL KUMAR BEHERA	JALESWAR /630 /2026	AOR20220001087C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
416	D-ABLAPL/34899/2026	KRUPASINDHU BEHERA	DIBYA JYOTI SAHOO	TIHIDI /448 /2026	AOD20240000587C202600216
		VS	VS	()	
		STATE OF ODISHA		//	
417	D-ABLAPL/34900/2026	RAGHUBIR PANIGRAHI	SAHASRANSU SOURAV	SAMBALPUR VIGILANCE /33 /2022	AOR20220001445C202600257
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
418	D-ABLAPL/34902/2026	TUSHAR KUMAR BEHERA @TUSHAR BEHERA	DIBYA JYOTI SAHOO	BHADRAK TOWN /667 /2026	AOD20240000587C202600219
		VS	VS	()	
		STATE OF ODISHA		//	
419	D-ABLAPL/34903/2026	MANTU @MAHESWAR GIRI	DIBYA JYOTI SAHOO	BHADRAK TOWN /648 /2026	AOD20240000587C202600220
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/34904/2026	DIBYALOCHAN GADUA	SANJAYA KUMAR PANIGRAHI	SUBALAYA /173 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
421	D-ABLAPL/34909/2026	BHAJA KISAN @ BHAJAMAN KISAN	SUSHANTA KUMAR PRADHAN	REAMAL /115 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :11/11/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/54216/2026 ADMLS/ /	SOGLASIE INSURANCE CO.LTD., RUSSIA MP	ANSHUMAN RAY	30/2026
2	D-CRP/40938/2026 CRP/ /	RAM CHANDRA TUDU MP	PRAJNA SARITA MOHANTY	89/2026
3	D-MSA/4902/2026 MSA/12/2026	RAHUL SWAIN MP	NIROD KUMAR SAHU	105/2026
4	D-CMAPL/47357/2026 CMAPL/ /	PRAMOD KUMAR DASH MP	PRASANTA KUMAR SATAPATHY	273/2026
5	D-CMAPL/47357/2026 CMAPL/ /	PRAMOD KUMAR DASH MP	PRASANTA KUMAR SATAPATHY	274/2026
6	D-CMAPL/54276/2026 CMAPL/ /	MADHU SUDAN PALAI MP	ADV.	275/2026
7	D-JCRLA/28/2023 JCRLA/28/2023	PRAMOD GOUDA MP	M/S.SOUBHAGYA KUMAR DASH, S.K.TRIPATHY, L.MOHANTY	330/2026
8	D-TRP(C)/54186/2026 TRP(C)/ /	PRIYANKA DAS MP	KARUNAKAR GAYA	408/2026
9	D-TRP(C)/54312/2026 TRP(C)/ /	MANOSMITA BARAL MP	BISWARUPA KAR	409/2026
10	D-TRP(C)/54378/2026 TRP(C)/ /	REETARANI SWAIN MP	RITA SINGH	410/2026
11	D-CRLMP/30582/2026 CRLMP/1707/2026	RANJIT KUMAR DAS MP		435/2026
12	D-CRLMP/31546/2026 CRLMP/ /	PRAMOD KUMAR SWAIN MP	SIDHARTHA MISHRA	436/2026
13	D-CRLMP/36183/2025 CRLMP/1563/2025	SIMA KIRTI BEHERA MP		437/2026
14	D-CRLMP/34901/2026 CRLMP/ /	RAJESH KUMAR SAMAL MP	ADHIRAJ MOHANTY	438/2026
15	D-RPFAM/52696/2026 RPFAM/ /	ASHISH KUMAR MAHANAND MP	GANESH NIAL	502/2026
16	D-MATA/53565/2026 MATA/ /	PRASANTA KUMAR SAMANTARA MP	DEEPALI MAHAPATRA	580/2026
17	D-MATA/50087/2026 MATA/ /	RITANJALI BEHERA MP	SAMARENDRA MOHANTY	581/2026
18	D-LAA/54097/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD FOR NEW BG RAIL LINK PROJECT, BOUDH MP	DEBASHIS TRIPATHY, A.K.	611/2026
19	D-LAA/54097/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD FOR NEW BG RAIL LINK PROJECT, BOUDH MP	DEBASHIS TRIPATHY, A.K.	612/2026
20	D-LAA/54097/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD FOR NEW BG RAIL LINK PROJECT, BOUDH MP	DEBASHIS TRIPATHY, A.K.	613/2026
21	D-LAA/54099/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER KHURDA ROAD FOR NEW BG RAIL LINK PROJECT, BOUDH MP	SWARUP BIBHAR MISHRA, S.C.	614/2026
22	D-LAA/54099/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER KHURDA ROAD FOR NEW BG RAIL LINK PROJECT, BOUDH MP	SWARUP BIBHAR MISHRA, S.C.	615/2026
23	D-LAA/54099/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER KHURDA ROAD FOR NEW BG RAIL LINK PROJECT, BOUDH MP	SWARUP BIBHAR MISHRA, S.C.	616/2026
24	D-LAA/54101/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD FOR NEW BG RAIL LINK PROJECT, BOUDH MP	SWARUP BIBHAR MISHRA, S.C.	617/2026
25	D-LAA/54101/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD FOR NEW BG RAIL LINK PROJECT, BOUDH MP	SWARUP BIBHAR MISHRA, S.C.	618/2026
26	D-LAA/54101/2026	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD FOR NEW BG RAIL LINK PROJECT, BOUDH	SWARUP BIBHAR MISHRA, S.C.	

	LAA/ /	MP		619/2026
27	D-LAA/54102/2026	LAND ACQUISITION ZONE OFFICER KHURDA ROAD BALANGIR, NEW BG RAIL LINK PROJECT OF BOUDH	SWARNAMBHA SINGH	
	LAA/ /	MP		620/2026
28	D-LAA/54102/2026	LAND ACQUISITION ZONE OFFICER KHURDA ROAD BALANGIR, NEW BG RAIL LINK PROJECT OF BOUDH	SWARNAMBHA SINGH	
	LAA/ /	MP		621/2026
29	D-LAA/54102/2026	LAND ACQUISITION ZONE OFFICER KHURDA ROAD BALANGIR, NEW BG RAIL LINK PROJECT OF BOUDH	SWARNAMBHA SINGH	
	LAA/ /	MP		622/2026
30	D-LAA/54103/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD BALANGIR, NEW BG RAIL LINK PROJECT, BOUDH	SWARNAMBHA SINGH	
	LAA/ /	MP		623/2026
31	D-LAA/54103/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD BALANGIR, NEW BG RAIL LINK PROJECT, BOUDH	SWARNAMBHA SINGH	
	LAA/ /	MP		624/2026
32	D-LAA/54103/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD BALANGIR, NEW BG RAIL LINK PROJECT, BOUDH	SWARNAMBHA SINGH	
	LAA/ /	MP		625/2026
33	D-LAA/54105/2026	LAND ACQUISITION ZONE OFFICER KHURDA ROAD BALANGIR, NEW BG RAIL LINK PROJECT, BOUDH	DEBASIS DEPARTY	
	LAA/ /	MP		626/2026
34	D-LAA/54105/2026	LAND ACQUISITION ZONE OFFICER KHURDA ROAD BALANGIR, NEW BG RAIL LINK PROJECT, BOUDH	DEBASIS DEPARTY	
	LAA/ /	MP		627/2026
35	D-LAA/54105/2026	LAND ACQUISITION ZONE OFFICER KHURDA ROAD BALANGIR, NEW BG RAIL LINK PROJECT, BOUDH	DEBASIS DEPARTY	
	LAA/ /	MP		628/2026
36	D-LAA/54234/2026	LAND ACQUISITION ZONE OFFICER KHURDA ROAD BALANGIR, NEW BG RAIL LINK PROJECT, BOUDH	DEBASIS PATNAIK	
	LAA/ /	MP		629/2026
37	D-LAA/54234/2026	LAND ACQUISITION ZONE OFFICER KHURDA ROAD BALANGIR, NEW BG RAIL LINK PROJECT, BOUDH	DEBASIS PATNAIK	
	LAA/ /	MP		630/2026
38	D-LAA/54234/2026	LAND ACQUISITION ZONE OFFICER KHURDA ROAD BALANGIR, NEW BG RAIL LINK PROJECT, BOUDH	DEBASIS PATNAIK	
	LAA/ /	MP		631/2026
39	D-LAA/54235/2026	LAND ACQUISITION ZONE OFFICER KHURDA ROAD BALANGIR, NEW BG RAIL LINK PROJECT, BOUDH	SWAYAMBHA SINGH	
	LAA/ /	MP		632/2026
40	D-LAA/54235/2026	LAND ACQUISITION ZONE OFFICER KHURDA ROAD BALANGIR, NEW BG RAIL LINK PROJECT, BOUDH	SWAYAMBHA SINGH	
	LAA/ /	MP		633/2026
41	D-LAA/54235/2026	LAND ACQUISITION ZONE OFFICER KHURDA ROAD BALANGIR, NEW BG RAIL LINK PROJECT, BOUDH	SWAYAMBHA SINGH	
	LAA/ /	MP		634/2026
42	D-CONTC/7406/2024	BHOLANATH BEHERA	PRADEEP KUMAR MAHAPATRA	
	CONTC/1074/2024	MP		777/2026
43	D-CONTC/43264/2025	M/S STAPATI INTERIORS PVT. LTD.,PURI		
	CONTC/5052/2025	MP		778/2026
44	D-CONTC/52736/2026	RAMAKANTA PRAHARAJ	ADV.	
	CONTC/ /	MP		779/2026
45	D-BLAPL/29263/2026	DEEPAK PATRA	DEBIDUTTA MOHAPATRA	
	BLAPL/10215/2026	MP		826/2026
46	D-BLAPL/33362/2026	JAGANNATH PRADHAN	ARIJEET MISHRA	
	BLAPL/11675/2026	MP		827/2026
47	D-BLAPL/34764/2026	G. SANKAR	AMIT KUMAR SAHU	
	BLAPL/ /	MP		828/2026
48	D-BLAPL/24596/2026	KRUSHNA CHANDRA NAYAK	RABINDRANATH BARIK	
	BLAPL/9114/2026	MP		829/2026
49	D-BLAPL/28144/2026	MAMATA NAIK		
	BLAPL/9572/2026	MP		830/2026
50	D-BLAPL/28290/2026	BABU NAIK	SUSANTA KUMAR BARAL	
	BLAPL/9610/2026	MP		831/2026
51	D-BLAPL/19264/2026	RAMESH CHANDRA PRADHAN	ADITI HOTA	
	BLAPL/6786/2026	MP		832/2026
52	D-CRLREV/34810/2026	BUGURU GANGA	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		1284/2026
53	D-CRLREV/34810/2026	BUGURU GANGA	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		1285/2026
54	D-FAO/38737/2026	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	PRAMOD KUMAR RATHY	
	FAO/ /	MP		1400/2026
55	D-FAO/41271/2026	ICICI LOMBARD GENERAL INSURANCE CO. LTD., BHUBANESWAR	SUNITA BEHERA	
	FAO/944/2026	MP		1401/2026
56	D-FAO/54285/2026	PROJECT OFFICER, JAGANNATH OCP, MCL, TALCHER	HARIHAR MOHANTY	
	FAO/ /	MP		1402/2026
57	D-RSA/309/2010	ICICI BANK LTD.	M/S.G.N.MISHRA	
	RSA/309/2010	MP		1678/2026

58	D-RSA/50294/2026	DURYODHAN SAHOO	SOUBHAGYA SUNDAR DAS	
	RSA/ /	MP		1679/2026
59	D-RSA/113/2017	SK.BABULU@SK.ALIJAN@HABIBI	M/S.ASOK MOHANTY	
	RSA/113/2017	MP		1680/2026
60	D-ABLAPL/5459/2026	RAJENDRA PALAI		
	ABLAPL/2360/2026	MP		1977/2026
61	D-ABLAPL/36644/2024	PRAMISH CHANDRA BIHARI		
	ABLAPL/13962/2024	MP		1978/2026
62	D-ABLAPL/24787/2025	SK. HAKIM		
	ABLAPL/9834/2025	MP		1979/2026
63	D-ABLAPL/713/2026	MOHAMMAD MUKIM @ MD MUKIM	SWARAJ PATEL	
	ABLAPL/856/2026	MP		1982/2026
64	D-CMP/37582/2025	GIRIBALA SAHU	AMIT PRASAD BOSE	
	CMP/1496/2025	MP		2240/2026
65	D-CMP/54148/2026	SANADEI CHALLAN @ KOPE	PRAGYAN PARAMITA MOHANTY	
	CMP/ /	MP		2241/2026
66	D-CMP/54156/2026	SRIDHAR SWAIN	SIDDHARTH SAHU	
	CMP/1996/2026	MP		2242/2026
67	D-CMP/54192/2026	AKHYA SAHU@AKSHAYA KUMAR SAHU	AMIT PRASAD BOSE	
	CMP/ /	MP		2243/2026
68	D-CMP/54204/2026	SUPRIYA PANIGRAHI	SOUMYA SEKHAR PARIDA	
	CMP/ /	MP		2244/2026
69	D-CMP/46949/2026	KAJAL SATYAVRATY DEVESH	DEVAVRAT DEVESH	
	CMP/1734/2026	MP		2245/2026
70	D-CMP/40892/2025	DILLIP KUMAR KHAMARI		
	CMP/1626/2025	MP		2246/2026
71	D-CMP/54261/2026	NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA	SIDDHARTH SAHU	
	CMP/ /	MP		2247/2026
72	D-CMP/19667/2026	AJAY KUMAR MOHANTY		
	CMP/754/2026	MP		2248/2026
73	D-CMP/9151/2026	KRUSHNA CHANDRA BEHERA	DEBASIS MISHRA	
	CMP/424/2026	MP		2249/2026
74	D-CMP/54284/2026	BASANTA MANJARI SAHOO	BHAGABAN MOHANTY	
	CMP/ /	MP		2250/2026
75	D-CMP/54286/2026	AMIT KUMAR GHOSH	KEDAR CHANDRA NARENDRA	
	CMP/ /	MP		2251/2026
76	D-CMP/33673/2026	RATNAKAR SAHOO	SUBRATA MISHRA	
	CMP/1258/2026	MP		2252/2026
77	D-CMP/54297/2026	GYANA RANJAN SAHOO	ABHISEK KEJARIWAL	
	CMP/ /	MP		2253/2026
78	D-CMP/54295/2026	RATHI PRADHAN	SOUMYA MISHRA	
	CMP/ /	MP		2254/2026
79	D-CMP/874/2016	MUNNA MAJHI		
	CMP/874/2016	MP		2255/2026
80	D-CMP/54315/2026	JYOTSNARANI SAHOO	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		2256/2026
81	D-CMP/54369/2026	RASHESWARI PADHAN	AGNIHOTRA SAHU	
	CMP/ /	MP		2257/2026
82	D-CMP/54247/2026	STATE OF ODISHA	BISWABARA DASH,A.S.C	
	CMP/ /	MP		2258/2026
83	D-MACA/23/2015	KANAKALATA SETHY	M/S.KAPILA CH.NAYAK	
	MACA/23/2015	MP		2527/2026
84	D-MACA/44518/2024	RAJENDRA BHOKTA	KAPILA CHARAN NAYAK	
	MACA/1072/2024	MP		2528/2026
85	D-MACA/588/2017	LACHANDRA KONDAGORI		
	MACA/588/2017	MP		2529/2026
86	D-MACA/54236/2026	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD., BHUBANESWAR	SOUMYA RAY	
	MACA/ /	MP		2530/2026
87	D-MACA/54246/2026	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD., BHUBANESWAR	SOUMYA RAY	
	MACA/ /	MP		2531/2026
88	D-MACA/287/2013	MARICHA DAS	M/S.JIBAN RANJAN DASH	
	MACA/287/2013	MP		2532/2026
89	D-MACA/287/2013	MARICHA DAS	M/S.JIBAN RANJAN DASH	

	MACA/287/2013	MP		2533/2026
90	D-CRLA/27218/2026	KHARAT BAG	BINOD KUMAR HATI	
	CRLA/829/2026	MP		2807/2026
91	D-CRLA/32860/2026	MANIA @ AKHAYA SAHOO @ AKHAYA KUMAR SAHOO	RAMA CHANDRA PATTANAIK	
	CRLA/ /	MP		2808/2026
92	D-CRLA/32860/2026	MANIA @ AKHAYA SAHOO @ AKHAYA KUMAR SAHOO	RAMA CHANDRA PATTANAIK	
	CRLA/ /	MP		2809/2026
93	D-CRLA/34763/2026	SAGAR KUMAR SAHOO	SATYA RANJAN MULIA	
	CRLA/ /	MP		2810/2026
94	D-CRLA/673/2021	SK.MUNA@KADIR	M/S. TAPAS KUMAR DWIBEDI, S.K.BARAL,S. KANHAR,J.SAHOO,S.R.A	
	CRLA/673/2021	MP		2811/2026
95	D-CRLA/34763/2026	SAGAR KUMAR SAHOO	SATYA RANJAN MULIA	
	CRLA/ /	MP		2812/2026
96	D-CRLA/32418/2025	PRADIPTA ROUT	PRAKASH KUMAR ROUT	
	CRLA/1213/2025	MP		2813/2026
97	D-CRLA/36139/2024	TUDU @ LADA SINKU	DIPAK RANJAN MISHRA	
	CRLA/1239/2024	MP		2814/2026
98	D-CRLA/32377/2026	RAJA @ PARTHA SARATHI MOHANTY	DEBASNAN DAS	
	CRLA/ /	MP		2815/2026
99	D-CRLA/859/2022	SUSANTA BISOYI	MR.RAJIB BIHARI MISHRA	
	CRLA/859/2022	MP		2816/2026
100	D-CRLA/34906/2026	NABA@NARENDRA NAIK	ADHIRAJ MOHANTY	
	CRLA/ /	MP		2817/2026
101	D-CRLA/34906/2026	NABA@NARENDRA NAIK	ADHIRAJ MOHANTY	
	CRLA/ /	MP		2818/2026
102	D-CRLMC/34757/2026	DEBASIS PATI	BHASKAR CHANDRA PANDA	
	CRLMC/ /	MP		3187/2026
103	D-CRLMC/34767/2026	SHIBA NARAYAN PANDA	GOPINATH MISHRA, SR.ADV.	
	CRLMC/ /	MP		3188/2026
104	D-CRLMC/29938/2026	GUDU @ ASHUTOSH KAR	PRAVASH CHANDRA JENA	
	CRLMC/3602/2026	MP		3189/2026
105	D-CRLMC/34781/2026	BADAL KUMAR SWAIN	SHUBHENDU KUMAR PARIDA	
	CRLMC/ /	MP		3190/2026
106	D-CRLMC/34786/2026	SWAPNA @ SAPNA SAHU	RAJESH KUMAR MAHAPATRA	
	CRLMC/ /	MP		3193/2026
107	D-CRLMC/34786/2026	SWAPNA @ SAPNA SAHU	RAJESH KUMAR MAHAPATRA	
	CRLMC/ /	MP		3194/2026
108	D-CRLMC/34805/2026	ANSUMAN NAIK	PRATIK DASH	
	CRLMC/ /	MP		3195/2026
109	D-CRLMC/34803/2026	PREMANANDA DASH	AJIT KUMAR SAHOO	
	CRLMC/ /	MP		3196/2026
110	D-CRLMC/34813/2026	BASANTA KUMAR MOHANTY	SAMARENDRA MOHANTY	
	CRLMC/ /	MP		3197/2026
111	D-CRLMC/34825/2026	ABHAY CHARAN GADANAYAK	BASUDEV PUJARI	
	CRLMC/ /	MP		3198/2026
112	D-CRLMC/7182/2024	MIHIR KUMAR RATH	HARAPRASAD PANDA	
	CRLMC/820/2024	MP		3199/2026
113	D-CRLMC/34839/2026	ROHIT PATTNAIK	AKSHAYA KUMAR SUBUDHI	
	CRLMC/ /	MP		3200/2026
114	D-CRLMC/34845/2026	IMRAN KHAN	GAGAN BIHARI SINGH	
	CRLMC/ /	MP		3201/2026
115	D-CRLMC/34849/2026	IMRAN KHAN	GAGAN BIHARI SINGH	
	CRLMC/ /	MP		3202/2026
116	D-CRLMC/34848/2026	JAYANTI SWAIN	SUKANTA KUMAR NAYAK	
	CRLMC/ /	MP		3203/2026
117	D-CRLMC/19487/2026	KARTIK PRASAD BEHERA	BRAJA KISHORE PANDA	
	CRLMC/ /	MP		3204/2026
118	D-CRLMC/34429/2026	CHARUBALA DANDASENA	KSHIROD KUMAR ROUT	
	CRLMC/ /	MP		3205/2026
119	D-CRLMC/34870/2026	SUBASH CHANDRA ROUTRAY	BIJAYA KUMAR RAGADA	
	CRLMC/ /	MP		3206/2026
120	D-CRLMC/34872/2026	BENUDHAR DALEI	JUDHISTHIR SAHOO	
	CRLMC/ /	MP		3207/2026

121	D-CRLMC/34910/2026	DEEPAK@DEEPAK KUMAR NAHAK@NAYAK	PABITRA KUMAR BEHERA	
	CRLMC/ /	MP		3208/2026
122	D-WA/54155/2026	BASANTI JENA	SANTOSH KUMAR WAIN	
	WA/ /	MP		3419/2026
123	D-WA/54090/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		3420/2026
124	D-WA/54090/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		3421/2026
125	D-WA/54091/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		3422/2026
126	D-WA/54091/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		3423/2026
127	D-WA/54093/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		3424/2026
128	D-WA/54093/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		3425/2026
129	D-WA/54094/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		3426/2026
130	D-WA/54094/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		3427/2026
131	D-WA/54095/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		3428/2026
132	D-WA/54095/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/ /	MP		3429/2026
133	D-WA/33839/2026	JHASAKETAN SAHOO	ADYASIDHI MISHRA	
	WA/ /	MP		3430/2026
134	D-WA/54283/2026	SMITA PRAMANIK	KARUNAKAR RATH	
	WA/ /	MP		3431/2026
135	D-WA/54393/2026	SANJAY MALLICK	SAIBRATA RATH	
	WA/ /	MP		3432/2026
136	D-WP(C)/54139/2026	SULOCHANA DALAI	BIJAYA KUMAR BEHERA 1	
	WP(C)/37854/2026	MP		22258/2026
137	D-WP(C)/54141/2026	MAMITA SETHI	BIJAYA KUMAR BEHERA 1	
	WP(C)/ /	MP		22259/2026
138	D-WP(C)/54142/2026	SABITA PATRA	SATYA RANJAN PATI	
	WP(C)/ /	MP		22260/2026
139	D-WP(C)/54143/2026	BIJAY KUMAR BISWAL	GOPINATH MISHRA	
	WP(C)/ /	MP		22261/2026
140	D-WP(C)/39420/2026	RAVIKANT DAGA	SUDEEP KUMAR SARANGI, BIJAYA KUMAR PARIDA	
	WP(C)/33088/2026	MP		22262/2026
141	D-WP(C)/54149/2026	SRUSTI ANNEXE, MALHA SAHI, CUTTACK	UMESH CHANDRA MOHANTY	
	WP(C)/37813/2026	MP		22263/2026
142	D-WP(C)/54147/2026	M/S SRI SAI TRADERS WHOLESALER AND SUBMISSION AGENT,GANJAM	SUBMISSION AGENT,GANJAM	
	WP(C)/37788/2026	MP		22264/2026
143	D-WP(C)/54158/2026	PRADEEP KUMAR MALLICK	NARAYAN PRASAD PARIJA	
	WP(C)/ /	MP		22265/2026
144	D-WP(C)/54162/2026	GIRIJA SANKAR MOHANTY		
	WP(C)/ /	MP		22266/2026
145	D-WP(C)/54166/2026	SATYABHAMA SAHOO	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22267/2026
146	D-WP(C)/14569/2025	KAMALINI SAHOO	AGASTI KANUNGO	
	WP(C)/10332/2025	MP		22268/2026
147	D-WP(C)/54167/2026	BHARATI BISOI	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22269/2026
148	D-WP(C)/12335/2023	JANAKI PRADHAN @ BABY PRADHAN	AGASTI KANUNGO	
	WP(C)/12335/2023	MP		22270/2026
149	D-WP(C)/14561/2025	DIPTIMAYEE DAS	AGASTI KANUNGO	
	WP(C)/10338/2025	MP		22271/2026
150	D-WP(C)/15844/2025	RASMITA PRADHAN	AGASTI KANUNGO	
	WP(C)/10735/2025	MP		22272/2026
151	D-WP(C)/54171/2026	SUKANTI BEHERA	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22273/2026
152	D-WP(C)/54170/2026	MANJU BARIK	RAMASHISH ACHARYA	

	WP(C)/ /	MP		22274/2026
153	D-WP(C)/54173/2026	NANDINI BISOI	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22275/2026
154	D-WP(C)/54175/2026	TIMI SATU	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22276/2026
155	D-WP(C)/54174/2026	MAMATARANI BARICK	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22277/2026
156	D-WP(C)/54176/2026	MADHUSMITA BISWAL	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22278/2026
157	D-WP(C)/54178/2026	NANDINI GOUDA	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22279/2026
158	D-WP(C)/54177/2026	BUDHI SAHU	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22280/2026
159	D-WP(C)/54179/2026	KABITA BARICK	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22281/2026
160	D-WP(C)/54181/2026	NAMITA JENA	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22282/2026
161	D-WP(C)/54182/2026	SABITA MOHANTY	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22283/2026
162	D-WP(C)/54184/2026	ARJUN BISOI	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22284/2026
163	D-WP(C)/54187/2026	BIJAY KUMAR MOHANTY	RAMASHISH ACHARYA	
	WP(C)/ /	MP		22285/2026
164	D-WP(C)/54188/2026	JITUN KUMAR SAHOO	ADYASIDHI MISHRA	
	WP(C)/ /	MP		22286/2026
165	D-WP(C)/54190/2026	SOUDAMINI SAHOO	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		22287/2026
166	D-WP(C)/31951/2026	CHHABIRANI BARAL	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		22288/2026
167	D-WP(C)/42131/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	M.S. MOHARANA , A SWAIN , D .C BEHERA	
	WP(C)/29823/2026	MP		22289/2026
168	D-WP(C)/42516/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	M.S. MOHARANA , A SWAIN , D .C BEHERA	
	WP(C)/30102/2026	MP		22290/2026
169	D-WP(C)/40648/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	A. SWAIN, D.C.BEHERA	
	WP(C)/27894/2026	MP		22291/2026
170	D-WP(C)/42451/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	M.S. MOHARANA , A SWAIN , D .C BEHERA	
	WP(C)/30094/2026	MP		22292/2026
171	D-WP(C)/40649/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	A. SWAIN,S.PANDA, D.C.BEHERA	
	WP(C)/28062/2026	MP		22293/2026
172	D-WP(C)/43455/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	M.S. MOHARANA, A. SWAIN, D.C. BEHERA	
	WP(C)/30290/2026	MP		22294/2026
173	D-WP(C)/54196/2026	HEMSAGAR MAHAPATRA	DHIRENDRA KUMAR MOHAPATRA	
	WP(C)/ /	MP		22295/2026
174	D-WP(C)/51703/2026	BABULAL SAHOO	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		22296/2026
175	D-WP(C)/31590/2023	SAI SUMAN PANDA	JYOTI PATNAIK	
	WP(C)/31590/2023	MP		22297/2026
176	D-WP(C)/54194/2026	AADYA URJA SOLUTIONS PVT LTD	UMESH CHANDRA MOHANTY	
	WP(C)/ /	MP		22298/2026
177	D-WP(C)/54195/2026	BISHNUPRIYA SETHI	SAMEER KUMAR DAS	
	WP(C)/ /	MP		22299/2026
178	D-WP(C)/54205/2026	M/S.BANSAL ENTERPRISES, KEONJHAR	SARADA PRASANNA SARANGI	
	WP(C)/ /	MP		22300/2026
179	D-WP(C)/54211/2026	SASHIKANTA JENA	SUDEEPTA KUMAR SINGH	
	WP(C)/ /	MP		22301/2026
180	D-WP(C)/52559/2026	KANAKALATA BAHALI	AJAYA KUMAR TRIPATHY	
	WP(C)/36464/2026	MP		22302/2026
181	D-WP(C)/44060/2026	NAYANBALA SAHOO		
	WP(C)/30350/2026	MP		22303/2026
182	D-WP(C)/54212/2026	ARPITA PATRO	KEDAR SANKAR SAHU	
	WP(C)/ /	MP		22304/2026
183	D-WP(C)/54213/2026	KAMALENDU BIKASH DASH SHARMA	PITAMBAR PANDA	
	WP(C)/ /	MP		22305/2026

184	D-WP(C)/47326/2025	SANJAY KUMAR NANDA	BIKRAMADITYA BHARAT NANDAN DWIBEDI	
	WP(C)/33213/2025	MP		22306/2026
185	D-WP(C)/54224/2026	CHANDRA KUMAR ACHARYA	MADAN MOHAN DAS	
	WP(C)/ /	MP		22307/2026
186	D-WP(C)/54226/2026	KAJAL SATYAVRATY DEVESH	DEVAVRAT DEVESH	
	WP(C)/ /	MP		22308/2026
187	D-WP(C)/54228/2026	NALINIKANTA DAS	ANUP KUMAR PATTNAIK	
	WP(C)/ /	MP		22309/2026
188	D-WP(C)/54207/2026	M/S FORTIS CHEMICALS PVT LTD	KAJAL SAHOO	
	WP(C)/ /	MP		22310/2026
189	D-WP(C)/54230/2026	M/S ANAND ENGINEERING, JAGATSINGHPUR	SOMANATH MISHRA	
	WP(C)/ /	MP		22311/2026
190	D-WP(C)/47321/2026	MEETASHREE BARIK		
	WP(C)/32775/2026	MP		22312/2026
191	D-WP(C)/54239/2026	BIJAYA LAXMI SETHY	ASIT KUMAR JENA	
	WP(C)/ /	MP		22313/2026
192	D-WP(C)/49478/2026	BIJAYA KUMAR BHOI	PRAFULLA KUMAR MOHAPATRA, SAMEER KUMAR DAS	
	WP(C)/34136/2026	MP		22314/2026
193	D-WP(C)/49478/2026	BIJAYA KUMAR BHOI	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/34136/2026	MP		22315/2026
194	D-WP(C)/42633/2025	SWAYAMBAR RANA	JYOTIRMAY GUPTA	
	WP(C)/30362/2025	MP		22316/2026
195	D-WP(C)/23662/2025	RANGALATA BEHERA	MR RAMAKANT MOHANTY(SR.ADV.), ARUN KUMAR MISHRA 2	
	WP(C)/16312/2025	MP		22317/2026
196	D-WP(C)/29329/2025	TRILOCHAN NAYAK	MR RAMAKANT MOHANTY(SR.ADV.), BRAHMANANDA TRIPATHY	
	WP(C)/20413/2025	MP		22318/2026
197	D-WP(C)/54255/2026	JAYARAM SISA	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		22319/2026
198	D-WP(C)/54258/2026	CHITTARANJAN MALLIK	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		22320/2026
199	D-WP(C)/54270/2026	BARSHA BEHERA	PRAJIT KUMAR PRADHAN	
	WP(C)/ /	MP		22321/2026
200	D-WP(C)/18049/2026	SAGARIKA MOHANTY	BHABANI PRASAD SAMAL	
	WP(C)/12842/2026	MP		22322/2026
201	D-WP(C)/54274/2026	ISWAR BISHI	BHARATI DASH	
	WP(C)/ /	MP		22323/2026
202	D-WP(C)/54259/2026	ANIL KUMAR NAYAK	ATUL TRIPATHY	
	WP(C)/ /	MP		22324/2026
203	D-WP(C)/12523/2026	ANIRUDHA PRADHAN		
	WP(C)/10279/2026	MP		22325/2026
204	D-WP(C)/54280/2026	TRILOCHAN BISWAL	SRITAM KUMAR NAYAK	
	WP(C)/ /	MP		22326/2026
205	D-WP(C)/54282/2026	LAXMIPRIYA PANDA	PRANGYANANDA PATTANAIK	
	WP(C)/ /	MP		22327/2026
206	D-WP(C)/12528/2026	RANJAN KUMAR OJHA		
	WP(C)/10298/2026	MP		22328/2026
207	D-WP(C)/40603/2026	RAMESH CHANDRA KISHAN	SOUMYA MISHRA	
	WP(C)/28244/2026	MP		22329/2026
208	D-WP(C)/54290/2026	AMAR KUMAR PATI	BASANTA KUMAR DAS	
	WP(C)/ /	MP		22330/2026
209	D-WP(C)/54292/2026	JITENDRA GADANAYAK	KAPILA CHARAN NAYAK	
	WP(C)/ /	MP		22331/2026
210	D-WP(C)/54293/2026	RAJENDRA DAS	DIBYARANJAN BEHERA	
	WP(C)/ /	MP		22332/2026
211	D-WP(C)/54317/2026	DINAKRUSHNA DAS	SAIBRATA RATH	
	WP(C)/ /	MP		22333/2026
212	D-WP(C)/54319/2026	PREMANANDA SAHOO	SAIBRATA RATH	
	WP(C)/ /	MP		22334/2026
213	D-WP(C)/54321/2026	MILLAN MALLA	SAIBRATA RATH	
	WP(C)/ /	MP		22335/2026
214	D-WP(C)/54323/2026	CHITRASEN PRADHAN	SAIBRATA RATH	
	WP(C)/ /	MP		22336/2026
215	D-WP(C)/54325/2026	SANTOSH KUMAR BARIK	SAIBRATA RATH	

	WP(C)/ /	MP		22337/2026
216	D-WP(C)/54331/2026	MITHUN MALIK	SAIBRATA RATH	
	WP(C)/ /	MP		22338/2026
217	D-WP(C)/25424/2026	KUMUDA BANDHU BARIK	KUNAL KUMAR SWAIN	
	WP(C)/19624/2026	MP		22339/2026
218	D-WP(C)/54335/2026	RANJIT PRADHAN	SAIBRATA RATH	
	WP(C)/ /	MP		22340/2026
219	D-WP(C)/54337/2026	SANTOSH KUMAR PRADHAN	SAIBRATA RATH	
	WP(C)/ /	MP		22341/2026
220	D-WP(C)/54313/2026	ANIL KUMAR SAHU	SUSANTA KUMAR LENKA	
	WP(C)/ /	MP		22342/2026
221	D-WP(C)/37782/2026	SRIKANTA BISWAL	KUNAL KUMAR SWAIN	
	WP(C)/26250/2026	MP		22343/2026
222	D-WP(C)/54343/2026	RABINDRA KUMAR BISOI	SAIBRATA RATH	
	WP(C)/ /	MP		22344/2026
223	D-WP(C)/54339/2026	BRAJA KISHOR DAS	DIPTIREKHA NANDA	
	WP(C)/ /	MP		22345/2026
224	D-WP(C)/54346/2026	MANOJ KUMAR JENA	SAIBRATA RATH	
	WP(C)/ /	MP		22346/2026
225	D-WP(C)/54348/2026	RAMESH SINGH @ RAMESH CHANDRA SINGH	AMIT PRASAD BOSE	
	WP(C)/ /	MP		22347/2026
226	D-WP(C)/54314/2026	PRAMOD CHANDRA PRADHAN	HAREKRUSHNA DASH	
	WP(C)/ /	MP		22348/2026
227	D-WP(C)/54351/2026	DIPTIRANI SAHU	GYANA RANJAN SETHI	
	WP(C)/ /	MP		22349/2026
228	D-WP(C)/27005/2026	RASTRIYA GRAMANCHALA SEBA SAMITI, BHUBANANDA	HRUDANANDA MOHAPATRA	
	WP(C)/18492/2026	MP		22350/2026
229	D-WP(C)/27005/2026	RASTRIYA GRAMANCHALA SEBA SAMITI, BHUBANANDA	HRUDANANDA MOHAPATRA	
	WP(C)/18492/2026	MP		22351/2026
230	D-WP(C)/54358/2026	SUBHRAJYOTI SAHU	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		22352/2026
231	D-WP(C)/54358/2026	SUBHRAJYOTI SAHU	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		22353/2026
232	D-WP(C)/54366/2026	ASHOK KUMAR DASH	ANUPAM RATH	
	WP(C)/ /	MP		22354/2026
233	D-WP(C)/54368/2026	DEBABRATA DHAL	ASIT KUMAR CHOUDHURY	
	WP(C)/ /	MP		22355/2026
234	D-WP(C)/54364/2026	SRIKANTA KUMAR MISHRA	SARADA PRASANNA SARANGI	
	WP(C)/ /	MP		22356/2026
235	D-WP(C)/54373/2026	BIJAYA KUMAR BHOI	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		22358/2026
236	D-WP(C)/54318/2026	PRABHAT KUMAR SABAR	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		22359/2026
237	D-WP(C)/54375/2026	BIBHUTI BHUSAN MOHANTY	SOUMYA JYOTI BISWAL	
	WP(C)/ /	MP		22360/2026
238	D-WP(C)/54376/2026	RAMESH PARIDA	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		22361/2026
239	D-WP(C)/54379/2026	CHAITANYA MALLIK	SANJAYA KUMAR PANIGRAHI	
	WP(C)/ /	MP		22362/2026
240	D-WP(C)/54380/2026	JYOTIRANJAN SAMANTARAY	PRAVAT KUMAR MUDULI	
	WP(C)/ /	MP		22363/2026
241	D-WP(C)/54371/2026	AKHILA KUMAR MOHANTY	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		22364/2026